

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **17.08.2022** (WEDNESDAY)
CHENNAI BENCH (VIRTUAL MODE)

10.30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Kanathi Narahari , Member (Technical)

For Judgement

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No.49 of 2021 & IA No 107,108,109,110,121/2021	Startree Retailors Pvt Ltd Vs Mr. Anil Kumar Birla & 2Ors	Shardul Amarch and Mangaldas	Vishnu Mohan R1 Atul Sharma R2 S. Karunamoorthy S.K.Mageshwaran Caveator for R3

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Company Appeal(AT)(Ins) No 292/2022 & IA No 612/2022	C Ramasubramaniam Liquidator of Padmaadevi Sugars Ltd V The Deputy Commissioner of Income Tax (Benami Prohibition)	S.Sathiyarayanan	
3.	Company Appeal(AT)(Ins) No 301/2022 & IA No 626/2022	Regen Infrastructure and Services Private Limited V Regen Powertech Private Limited & 2Ors	B.Dhanaraj	
4.	Company Appeal(AT)(Ins) No 302/2022 & IA No 632,633,634,635/2022	Employee Provident Fund Organisation V M/s.BVV Paper Industry Ltd Represented by Its Resolution Professional	P.K.Panneer Selvam	
5.	Company Appeal(AT)(Ins) No 300/2022 & IA No 637,638,639/2022	Hotel milestonnezpvt ltd V State Bank of India	G.Rajan	B.Raghavulu Naidu

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT)(CH)(Ins) No. 61/2022 & IA No. 125,126,127 & 128/2022	T. Saravana, Proprietor of N.R.G Tex Vs The National Sewing Thread Company Ltd	Chandramouli Prabhakar	Karan Valecha

7.	Comp App (AT)(CH)(Ins) No. 192/2021	Telangan State Southern Power Distribution Co Ltd, Hyderabad Vs NethiMallikarjuna Shetty RP of Techtron Poly Lenses Limited &anr	Pooja Chopda	Shabber Ahmed R2 NethiMallikarjuna Shetty RP
8.	Company Appeal(AT)(Ins)/283/2022	State Bank of India Vs NathellaSamoath Chetty & Co	K.Chandrasekaran	
9.	Comp App (AT)(CH)(Ins) No. 229/2022 & IA No. 489,490,491,492/2022	M. Vigneshwaran V National Sewing Thread Company limited & 2ors	P.K.Panneer Selvam	Karan Valecha
10.	Comp App (AT)(CH)(Ins) No. 134/2022 & IA No.319/2022	Venkat Rao Marpina Vs Vermuri Ravikumar &anr	Roshan Atiq	Uma Shankar Gollapudi-R1

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
11.	TA No. 20/2021 (Old Comp App (AT) (Ins) No. 833/2019)	Arangcons V Amit Chandrkant Shah & 2 Ors With	P. Rishikesh	Amit Agarwal Sahil Raveen Sanjay Gupta R1 V. Balaji
12.	TA No. 21/2021 (Old Comp App (AT) (Ins) No. 860/2019) IA No. 354/2021	Santhosh Ramalingam &Ors V Amit Chandrakant Shah &Anr With	Adarsh Ramanujam Amit Agarwal A1	Sanjay Gupta R1 V Balaji R2
13.	TA No. 22/2021 Comp App (AT) (Ins) No. 985/2019)	Akash Gupta V Amit Chandrakanth Shah RP of BCIL Zed Ria Properties &anr With	Sameer Malik Bani Dikshit	Atul Sharma R2 Balaji Associates R3
14.	TA No. 23/2021 Comp App (AT) (Ins) No. 986/2019)	Akash Gupta V Amit Chandrakanth Shah RP of BCIL Zed Ria Properties &anr With	Sameer Malik Bani Dikshit	Atul Sharma R2 Balaji Associates R3
15.	TA No. 24/2021 & 25/2021 (Old Comp App (AT) (Ins) No. 1172 & 1173/2019)	Akash Gupta V Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & 2 Ors With	Sameer Malik Bani Dikshit	Amit Agarwal Sanjay Gupta R1 V. Balaji R2 Garima Jain R3

16.	TA No. 25/2021 Comp App (AT) (Ins) No. 1173/2019)	Akash Gupta V Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & 2 Ors	Sameer Malik Bani Dikshit	Amit Agarwal Sanjay Gupta R1 V. Balaji R2 Garima Jain R3
17.	Comp App (AT)(CH)(Ins) No. 25/2021	Sequent Electricals Vs Refex Energy Limited	S. Santhosh	Kumarpal Chopra
18.	Comp.App (AT)(CH)(Ins) No. 204/2021 & IA No. 410/2021	MPT Sweden AB &Anr V TecknoweldAlloys(Overseas) Ltd With	Anand Sashidharan Pavithra Kabi	Thriyambak J Kannan
19.	Comp.App (AT)(CH)(Ins) No. 216/2021 & IA No. 435/2021	MPT Sweden AB &Anr V Tecknoweld Alloys (India) Pvt Ltd	Anand Sashidharan Pavithra Kabi	Thriyambak J Kannan
20.	Comp App (AT)(INS) No.126/2021 (IA NO 224/2021)	Indusind Bank limited V IVRCL Ltd. And ors.	P. Elayarajkumar, Ramalingam	Viraj Gami, Ryan D'souza R1, AkshitKapur R2, Nirav Shah, P. Giridharan Liquidator

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreeshamerla, Member (Technical)

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA No. 283/2021 in Comp App (AT) No. 83/2020	Mr. P. Varadarajan and Ors V Dr. A. Jawahar Palaniappan&Anr	Pooja M. Saigal Gowtham Kumar	Utkarsh Joshi R2 Aditya Verma R1 T.K. Bhaskar

Copy to:

By the order of Hon'ble Member (J)
(Chennai Bench)

1. Notice Board

2. Website: www.nclat.nic.in

For Assistance,

1. Asst Registrar -PH No.: 044-2888 0504

2. For VC Link - nclatchennai@gmail.com